

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2427
ANSWERED ON:23.08.2013
AYUSH DISPENSARIES
Solanki Shri Makhansingh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has received any proposals from the States/ UTs for construction/upgradation of Ayurveda, Yoga-Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) dispensaries, particularly in tribal areas and procurement of AYUSH medicines;
- (b) if so, the details thereof during each of the last three years and the current year, proposal and State/UT-wise including Madhya Pradesh;
- (c) the details of the proposals approved and funds allocated for the purpose during the said period, proposal and State/UTwise; and
- (d) the details of pending proposals along with the time by which a final decision is likely to be taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. SANTOSH CHAUDHARY)

- (a) to (c) Yes. The proposals received from the States/UTs Government were scrutinized as per the provision of scheme guidelines and the funds were released to the eligible States/UTs as per their entitlement. The details of funds released for construction/upgradation of Ayurveda, Yoga-Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) dispensaries, and procurement of AYUSH medicines under Centrally Sponsored Scheme for Development of AYUSH Hospitals and Dispensaries during last three years and the current year State/UT-wise including Madhya Pradesh is enclosed at Annexure-I
- (a) and I (b) respectively.
- (d) No eligible proposal from States/ UTs, which have liquidated all their pending UCs due for rendition, is pending with the Government.